BUSINESS ADVISORY COMMITTEE

(Twelfth Lok Sabha)

FIFTH REPORT

(Presented on 47.7.1998)

The Business Advisory Committee held a sitting on Monday, the 27th July, 1998.

- 2. The Committee recommend the allocation of time to following items of business as shown against each:
 - (1) The Beedi Workers Welfare Cess (Amendment) Bill, 1998. (Consideration and passing)

3 hours

(2) The Oilfields (Regulation and Development) Amendment Bill, 1998.

3 hours

- (Consideration and passing)
- (3) The Interest on Delayed
 Payments to Small Scale and
 Ancillary Industrial
 Undertakings (Amendment)
 Bill, 1998.

2 hours

(Consideration and passing)

3. The Committee also recommend that in order to provide sufficient time for completion of essential items of Government and other business, the House may also sit on Thursday, the 30th and Friday, the 31st July, 1998.

New Delhi;

G.M.C. BALAYOGI

July 27, 1998

Shravana 5, 1920 (Saka)

Chairman, Business Advisory Committee.